

Fair Price Shops for Organised Industrial Workers

1940. SHRIMATI ROZA DESHPANDE:

SHRI INDRAJIT GUPTA:

Will the Minister of LABOUR be pleased to state:

(a) the number of fair price shops for essential commodities for organised industrial workers in mines, Jute, iron and steel plantation, engineering, ports and docks, railways, pharmaceuticals and public sector undertakings; and

(b) the places where these shops are situated and the commodities sold by them?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) and (b). The information is being collected and will be laid on the Table of the Sabha in due course.

Increase in Prices of Trucks

1941. SHRI INDRAJIT GUPTA: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Government have allowed the prices of trucks to be increased; and

(b) if so, the reasons and facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The manufacturers of commercial vehicles of 3 tonnes and above have been allowed to increase the price of their vehicles between 3.25 per cent to 7.50 per cent with effect from 15-5-74. This increase has been allowed in consideration of rise in cost of production.

Indian Delegation to I.L.O. Conference

1942. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR be pleased to state:

(a) the guidelines given to the Indian delegation which had gone to attend the I.L.O. conference in Geneva;

(b) the Trade Union representatives in this delegation and the criteria on which they were selected; and

(c) the performance of our delegation at I.L.O. meet?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) Suitable instructions on different items in the agenda were issued by Government to the Indian Government delegation which took part at the 59th Session of the International Labour Conference held in June, 1974.

(b) The following trade union representatives were included in the Indian delegation to the Conference —

- (1) Shri Kanti Mehta, President, Indian National Mineworkers' Federation.
- (2) Shri J. C. Dikshit, M. P. Vice-President. I.N.T.U.C.
- (3) Shri V. R. Hoshing, M.L.A. General Secretary, Rashtriya Mill Mazdoor Sangh, Bombay.
- (4) Shri T. E. Kalidas, President, HMT Watch Factory Employees' Union, Bangalore.

As there was no agreement amongst the I.N.T.U.C., H. M. S. and A.I.T.U.C., on the composition of the Workers' delegation, the Workers' delegate and advisers were selected, as provided for in the I.L.O. Constitution, in consultation with the Indian National Trade Union Congress, which is the most representative Organisation of the Workers in the country.